No.F.L-1/12/2010-CERC Dated: April 2, 2013


PUBLIC NOTICE


2. Notice is hereby given under sub-section (3) of section 178 of the Act read with the Electricity (Procedure for Previous Publication) Rules, 2005, inviting comments/suggestions / objections on the draft regulations which may be sent to the undersigned latest by 25th April, 2013.

3. The comments / suggestions / objections received after the stipulated date in the commission's office may not be considered while finalizing these regulations.

sd/-
(Rajiv Bansal)
Secretary